

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1. | K. RAVICHANDRAN PCS for NVRBAGOLU & CO | for Petitioner |  CP 3208 |
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ORDER

PCS representing the petitioner present. No representation on behalf of the Respondent. PCS for Petitioner stated that the respondents have paid a sum of Rs.2 crores already as per the terms of settlement and have given a post-dated cheque for Rs.2.5 Crores dated 31.08.2018. He prayed for time to make submissions after realisation of amount on the above post-dated cheque. At request, time is enlarged for hearing submissions by both sides. **Put up on 07.09.2018.**


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)